NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/466/ (IB)/2017

NAME OF THE PETITIONER(S)

: INEOS STYROLUTION INDIA LTD

NAME OF THE RESPONDENT(S)

: ANOLI POLYMERS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Rajendou K. Golani Advocate

For Petitioner. India Etd.

Ineos Stysolution -

Venkatesh Mahadevan Advocate for Respondent.

Anoli Polymers

ORDER

Counsel for petitioner present. Counsel for respondent present and stated that he has not received copy of the petition. Counsel for petitioner is directed to furnish copy of the petition and other documents relied upon to the other side to enable them to file counter. Time extended at request. Put up on 03.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)